# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE 

LOK SABHA<br>UNSTARRED QUESTION No. 3766<br>TO BE ANSWERED ON 11th August, 2023

## FACULTIES FOR MBBS AND MD IN MEDICAL COLLEGES

## 3766. SHRI DHARAMBIR SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
(a) whether any provision was/has been made by the National Medical Commission (NMC) to appoint Ph.D holder faculties of non medical background for Bachelor of Medicine and Bachelor of Surgery (MBBS), Doctor of Medicine (MD) classes to teach the students in the medical colleges across the country;
(b) if so, the details thereof along with their percentage, State/UT-wise;
(c) whether all colleges and universities are complying with the stipulated rules and if so, the details thereof;
(d) if not, the details of the institutions violating the rules along with the action taken thereon by NMC; and
(e) the details of the educational qualifications of the faculty members engaged in various departments, viz. Anatomy, Physiology, Biochemistry, Microbiology and Pharmacology departments of the Central Universities?

## ANSWER <br> THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY <br> WELFARE <br> (DR. BHARATI PRAVIN PAWAR)

(a) to (e): As per the information received from National Medical Commission (NMC), Clause 5 of Section A under Schedule II of the "Minimum Requirements for Annual MBBS Admissions Regulations 2020" provides that in the departments of Anatomy, Physiology, Biochemistry, non- medical teachers may be appointed to the extent of $15 \%$ of the total
number of posts in the department subject to non-availability of medical teachers.
Further, clause 3.3 of "Teachers Eligibility Qualifications in Medical Institution Regulations, 2022", stipulates that in the Departments of Anatomy, Physiology and Biochemistry, nonmedical graduates having M.Sc. (relevant medical) and Ph.D. qualifications, granted by the recognized Medical College/Institute as regular on campus course in the subject concerned, can be appointed as Assistant Professors.

The data on violation of the rules is not maintained by NMC.

